

IN THE SUPREME COURT OF INDIA

CIVIL APPELLATE JURISDICTION

Special Leave Petition (Civil) NO.9711 2013] @
(CC No.2702 of 2013)

State of U.P. and another

.. Petitioners

Versus

Ram Swaroop & Ors.
Respondents

ORDER

K. S. Radhakrishnan, J

In view of the Judgment pronounced by this Court on 11.3.2013 in Civil Appeal No. 2326 of 2013 @ SLP(C) No.12960 of 2008 entitled **State of U.P. v. Hari Ram** this special leave petition is dismissed.

.....J.
(K.S. Radhakrishnan)

.....J.
(Dipak Misra)

New Delhi,
April 08, 2013

SUPREME COURT OF INDIA



JUDGMENT